

**Arrest of Chinese spies**

**2757. Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some Tibetan Chinese spies were arrested on the 4th April, 1965 at Raxaul on the Indo-Nepal Border in Bihar;

(b) if so, the circumstances in which this has been done; and

(c) the materials that have been recovered from them.

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b) Two Tibetans were detained at Raxaul on 3rd April, 1965 while attempting to cross the border;

(c) It is not in the public interest to disclose this information on the floor of the House, at present.

**Kerala State and Subordinate Service Rules**

**2758. Shri Koya:** Will the Minister of Home Affairs be pleased to lay on the Table a list of special Rules issued by the Governor of Kerala State since President's Rule, as contemplated in Rule (2) of Part II of Kerala State Subordinate Service Rules, 1958?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** The information is being collected and will be laid on the Table of the House as early as possible.

12 hrs.

**Mr. Speaker:** Papers to be laid.

**श्री बागड़ी (हिसार):** अध्यक्ष महोदय, मेरा एक विशेषाधिकार का प्रश्न है। स्वामी रामेश्वरानन्द के साथ संसद् भवन के के बाहर अहाते में बड़ा दुर्व्यवाहार किया गया...

**Mr. Speaker:** Papers to be laid. Shri Humayun Kabir.

**श्री बागड़ी :** मेरा विशेषाधिकार का प्रश्न है

**अध्यक्ष महोदय :** उसकी मैं ने इजाजत नहीं दी।

**श्री बागड़ी :** बहुत महत्वपूर्ण बात है। उन के साथ दुर्व्यवाहार हुआ है

**अध्यक्ष महोदय :** मैं ने फंसला ले लिया है।

**श्री श्रींकार लाल बेरवा (कोटा):** मेरा एक व्यवस्था का प्रश्न है

**अध्यक्ष महोदय :** वह मैं ने कह दिया है। दूसरे व्यवस्था आ कहां सकती है एक काम खत्म हुआ और दूसरा शुरू होने जा रहा है? दरमियान में व्यवस्था कहां आ सकती है?

**श्री श्रींकार लाल बेरवा :** उसके बाद मैं क्या ले लिया जायेगा?

**अध्यक्ष महोदय :** जब वक्त होगा और उस के बाबत कुछ बात होगी तो ले लिया जायेगा।

12.01 hrs.

**PAPERS LAID ON THE TABLE**

**CENTRAL WAKF COUNCIL RULES, 1966**

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** On behalf of Shri Humayun Kabir, I lay on the Table a copy of the Central Wakf Council Rules, 1965, published in Notification No. G.S.R. 558 dated the 10th April, 1965, under sub-section (3) of section 8D of the Central Wakf Act, 1954. [Placed in Library, see No. LT-4289/65].

**DEFENCE OF INDIA (AMENDMENT) RULES, 1965 AND ALL INDIA SERVICES (DEATH-CUM-RETIREMENT BENEFITS) THIRD AMENDMENT RULES, 1965.**

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** I lay on the Table a copy each of the following Rules:—

(i) The Defence of India (Amendment) Rules, 1965 pub-